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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 5.01.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 6/252/HDB/2018
NAME OF THE COMPANY	Sanpra Inns & Hospitality Pvt Ltd
NAME OF THE PETITIONER(S)	Sanpra Inns & Hospitality Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy <i>Learned Counsel for Applicant</i>		9542239039 vrr@vkgassociates.com	<i>V. Venkata Rami Reddy</i>


**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V. Venkata Rami Reddy, Learned Counsel for the Applicant.

RoC report dated 04.01.2018 received and the learned Counsel submitted that and the Company is a very small company and the revenue generated for the financial years ending 2016 and 2017 is also very less.

Orders reserved.

  
Member (T)

  
Member (J)